

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/(IB)/2017

NAME OF THE PETITIONER(S)

: PRAKASH PARCEL SERVICES LTD

NAME OF THE RESPONDENT(S)

: LOGOS INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Sgrath babu

Counsel for Petitiones Prosuma

2. Preethi S. Arasw and Prakinh Agarwas for Rajagopas & Kaghurashan

A duo cases.

ORDER

Counsel for the Petitioner present. Counsel for RoC also present and prayed for time to file detailed report. At request, time is enlarged. Put up on 27.11.2017 at 10.30 A.M.

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-sel-

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk